

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION.

Dated Shillong, the 13th September, 2019.

No. LJ (A) 39/2018/180 –The Governor of Meghalaya hereby notifies that all the approved Hospitals / Medical Institutions within or outside the state of Meghalaya are to provide cashless medical treatment to Retired Chief Justice & Judges of the High Court of Meghalaya.


(D. Lyngdoh)

Deputy Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ (A) 39/2018/180-A,

Dated: Shillong, the 13th September, 2019.

Copy to: -

1. The Advocate General, Meghalaya.
2. Personnel & AR (A) Department
3. Health & Family Welfare Department.
4. Registrar General, High Court of Meghalaya.
5. Finance (E) Department.
6. To Concerned Hospitals.
7. Law (B) Department.
8. DEO, Law Department
9. Shri Avijit Mani, Advocate on record, Standing Counsel for State of Meghalaya, Supreme Court of India, B, 17, Fourth Floor, Jangpura Extension, New Delhi – 110014.
10. Guard file.

By order etc.,



Deputy Secretary to the Government of Meghalaya,
Law Department.

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

No. LJ (A) 39/2018/181

Dated Shillong, the 13th September, 2019.

From : Shri D. Lyngdoh,
Deputy Secretary to the Government of Meghalaya,
Law Department.
To,

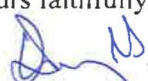
Subject: - *Cashless facilities to Retired Judges of High Court of Meghalaya.*

Ref: - *No. LJ (A) 39/2018/180 dt. 13.09.2019.*

With reference to the subject and letter mentioned above, I am directed to inform you that the Government of Meghalaya in compliance to the specific direction passed by the Hon'ble Supreme Court in the order dt. 24.10.2018 and 30.04.2014 in contempt Petition (C) Nos. 425-426/2015 in W.P (C) No. 523/2002 has decided to provide cashless medical treatment to retired Chief Justice and Judges in any of the hospital within the State and outside the State as opted by the Retired Judges.

In connection with cashless facilities and for reimbursement of medical treatment the Hospital authority where the Judges undergo medical treatment will sent the bills and all connected papers to the Registrar General of Meghalaya High Court for payment. The Registrar General High Court of Meghalaya being the sanction authority will work for payment of the Bills to the respective Hospitals from the Head of Account "2071-Pension and other retirement benefits -01-Civil-06-Medical treatment - 04- Pensionary Charges".

Yours faithfully,


Deputy Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 39/2018/181-A,

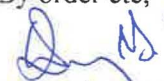
Dated Shillong, the 13th September, 2019.

Copy to: -

1. Secretary General, Supreme Court of India.
2. Registrar General, High Court of Meghalaya.
3. Advocate General, Meghalaya.
4. Health & Family Welfare Department I/D.
5. Shri Avijit Mani Tripathi, Advocate on record, Standing Counsel for State of Meghalaya, Supreme Court of India, B, 17, Fourth Floor, Jangpura Extension, New Delhi - 110014.
6. Shri Shyam Dhawan, Senior Advocate Amicus Curie.

7. DEO, Law Dept.

By order etc,


Deputy Secretary to the Govt. of Meghalaya,
Law Department.

NAME OF INSTITUTIONS

1. Calcutta Medical College Hospital/Seth Suklai, Kanani Memorial Hospital, Calcutta. (Letter No.Health.136/80 dt.4.12.1981).
2. Tata Cancer Institute Mumbai. (Letter No.Health.136/80 dt.4.12.1981).
3. Jasiok Cancer Institute, Mumbai. (Letter No.Health.136/80 dt.4.12.1981).
4. Christian Medical College & Hospital, Veilore. (Letter No.Health.136/80 dt.4.12.1981).
5. Mental Hospital, Ranchi. (Letter No.Health.136/80 dt.4.12.1981).
6. Orthopaedic and Prosthetic Centre, Chennai. (Letter No.Health.136/80 dt.4.12.1981).
7. Eye Hospital, Sitapur, Uttar Pradesh. (Letter No.Health.136/80 dt.4.12.1981).
8. Chittaranjan Cancer Institute, Calcutta. (Letter No.Health.136/80 dt.4.12.1981).
9. All India Institute of Medical Science, New Delhi. (Letter No.Health.136/80 dt.4.12.1981).
10. School of Tropical Medicines, Calcutta. (Letter No.Health.136/80 dt.4.12.1981).
11. B.B.Cancer Institute, Guwahati. (Letter No.Health.136/80 dt.4.12.1981).
12. Assam Medical College, Dibrugarh. (Letter No.Health.151/88/37 dt.14.12.1992).
13. Guwahati Medical College, Dispur. (Letter No.Health.151/88/37 dt.14.12.1992).
14. Silchar Medical College, Silchar. (Letter No.Health.151/88/37 dt.14.12.1992).
15. Down Town Hospital, Guwahati. (Letter No.Health.151/88/37 dt.14.12.1992).
16. Ramkrishna Seva Kutisdan, Calcutta. (Letter No.Health.151/88/37 dt.14.12.1992).
17. Cancer Research Centre, Thakurpukur, Calcutta. (Letter No.Health.151/88/37 dt.14.12.1992).
18. Apollo Hospital, Chennai. (Letter No.Health.151/88/37 dt.14.12.1992).
19. Sankara Nethralaya, Chennai. (Letter No.Health.151/88/37 dt.14.12.1992).
20. G.B.Pant Hospital, Delhi. (Letter No.Health.151/88/37 dt.14.12.1992).
21. Post Graduate Institute of Medical Education and Research, Chandigarh. (Letter No. Health. 151/88/37 dt.14.12.1992).
22. Guwahati Neurological Research Centre, Guwahati. (Letter No.Health.151/88/37 dt.14.12.1992).
23. Apollo Hospital, Hyderabad. (Letter No.Health.151/88/66 dt.26.08.1993).
24. B.M.Birla Institute, Calcutta. (Letter No.Health.151/88/66 dt.26.08.1993).
25. Nightingale Diagnostic & Eye Care Research Centre, Calcutta. (Letter No.Health.151/88/66 dt.26.08.1993).
26. Guwahati Neurological Research Centre Heart Institute. (Letter No.Health. 136/80/Pt.I/30 dt.24.08.1994).
27. Indraprastha Apollo Hospital, New Delhi. (Letter No.Health.136/80/217 dt.5.10.1996).
28. Medwin Hospital, Hyderabad. (Letter No.Health.136/80/Pt.I/2 dt.4.11.1998).
29. Good Health Hospital Pvt. Ltd, G.S.Road Dispur, Guwahati. (Letter No.Health.136/80/Pt.I/2 dt.4.11.1998).
30. Cancer Institute, Adyara Chennai. (Letter No.Health.136/80/Pt.I/3 dt.29.4.1999).
31. Sankara Deva Nethralaya, Beltola, Guwahati, Assam. (Letter No.Health.136/80/Pt/169 dt.8.10.1999).
32. Madras Medical Mission, Institute of Cardiovascular Diseases, Chennai. (Letter No.Health. 136/80/Pt/174 dt.6.1.2000).
33. Ruby General, Hospital, Kolkatta. (Letter No.Health.272/2002/Pt/21 dt.19.02.2003).
34. Nemcare Hospital, Guwahati. (Letter No.Health.151/88/Pt/174 dt.24.4.2003).
35. Rajiv Cancer Institute and Research Centre, New Delhi. (Letter No.Health.272/2002/Pt/69 dt.26.09.2003).
36. North Eastern India Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS), Shillong. (Letter No.Health.272/2002/Pt/155 dt.24.05.2004).
37. Shri. Ganga Ram Hospital, New Delhi. (Letter No.Health.224/2000/Pt/76 dt.22.08.2006).
38. B.M.Birla Heart Institute, Kolkatta. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
39. Rabindranath Tagore International Institute of Cardiac Sciences, Kolkatta. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
40. Cancer Centre Welfare Home and Research Limited, Kolkatta. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
41. Lifeline Healthcare Services, Chennai. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
42. Bethany Hospital, Shillong. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).

43. Khasi Jaintia Presbyterian Synod Hospital, Jaiaw, Shillong. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
44. Woodland Hospital, Shillong. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
45. B.P.Poddar Hospital & Medical Research Limited, Kolkata. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
46. Nazareth Hospital, Shillong. (Letter No.Health.244/2000/Pt/123 dt.6.02.2007).
47. Tura Christian Hospital, West Garo Hills, Tura. (Letter No.Health.244/2000/Pt/123 dt.6.02.2007).
48. Holy Cross Hospital, West Garo Hills, Tura. (Letter No.Health. 224/2000/Pt/76 dt.22.08.2006).
49. Pratiksha Hospital, Guwahati. (Letter No.Health.244/2000/Pt/158 dt.13.3.2007).
50. Global Hospital, Chennai & Health City, Chennai. (Letter No.Health.54/2010/35 dt.8.3.2011).
51. Super Care Hospital, Laitumkhrah, Shillong. (Letter No.Health.244/2000/Pt/158 dt.17.10.2007).
52. Bawri Nethralaya, Shillong. (Letter No.Health.54/2010/24 dt.15.12.2010).
53. Hayat Hospital, Guwahati. (Letter No.Health.54/2010/74, dt.20.10.2011).
54. Rahman Hospital, Pvt.Ltd, Guwahati. (Letter No.Health.54/2010/74, dt.20.10.2011).
55. Primus Super Speciality, New Delhi. (Letter No.Health.54/2010/74, dt.20.10.2011).
56. Artemis Health Institute, Gurgaon, Haryana. (Letter No.Health.54/2010/74, dt.20.10.2011).
57. Desun Hospital and Heart Centre, Kolkatta. (Letter No.Health.54/2010/146, dt.13.02.2012).
58. Bansara Eye Care Centre, Shillong. (Letter No.Health.54/2010/231, dt.10.05.2012).
59. The Children's Hospital, Pohkseih, Shillong. (Letter No.Health.54/2010/319, dt.16.08.2012).
60. Agile Hospital Pvt.Ltd, Guwahati. (Letter No.Health.54/2010/345, dt.15.10.2012).
61. K.G.Hospital and Post Graduate Medical Institute Coimbatore. (Letter No.Health. 54/2010/354 dt.26.03.2013).
62. The Vision Care Hospital, Kolkatta. (Letter No.Health.228/2012/103, dt.7.8.2013).
63. SANKER Hospital Mawroh, Shillong. (Letter No.Health.228/2012/136, dt.19.12.2013).
64. Institute of Human Reproduction (IHR), Guwahati, Assam.(Letter No.Health.228/2012/158, dt.7.8.2013).
65. Fortis Escorts Heart Institute and Research Centre, New Delhi. (Letter No.Health. 228/2012/141 dt.14.01.2014).
66. Dispur Hospital, Pvt.Ltd, Guwahati. (Letter No.Health.228/2012/145, dt.30.1.2014).
67. Unit-I and Unit-II HCG Hospital, Bangalore. (Letter Memo.No.Health.228/2012/191-A, dt.5.1.2015).
68. Swagat Endolaparoscopic Surgical Research Institute, Guwahati. (Letter Memo.No.Health. 228/2012/Pt/105-A, dt.2.6.2015).
69. SRM Institute for Medical Sciences, Chennai. (Letter Memo.No.Health.228/2012/Pt/123-A, dt.11.6.2015).
70. Manipal Hospital, Bengaluru. (Letter Memo.No.Health.228/2012/Pt/123-A, dt.11.6.2015).
71. Dr.Sivakumar. Multispecialty Hospital, Vellore.(Letter No.Health.228/2012/Pt/124, dt.11.6.2015) (recognized/empanelled for the medical emergencies needs of the staff and inmates of the Meghalaya House, Vellore).
72. Narayana Superspecialty Hospital, Amingaon, Guwahati-781031-Assam. (Letter Memo.No.Health.228/2012/Pt/196-A, dt.13.2.2017).
73. International Hospital Guwahati modified as Apollo Hospital, Guwahati-Vide (Letter No.Health.54/2010/357 dt.2.8.2017).